

quarters to colleges during the last 3 years are as follows:—

1982-83	Rs. 1.13 lakhs
1983-84	Rs. 1.01 lakhs
1984-85	Rs. 4.75 lakhs

Special facilities by DTC for handicapped passengers

1819. MISS SAROJ KHAPARDE: Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that the DTC has decided to make special arrangements for the handicapped passengers in the capital;

(b) if so, what are the details thereof; and

(c) by when the buses for the handicapped are likely to be put on the road?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL): (a) and (b) Yes, Sir. For the convenience of handicapped passengers the DTC has specified 126 selected bus stands. Such bus stands are marked by special Logo for the handicapped. Entry and exist of handicapped passengers is allowed from the front gate. The drivers have the instructions that buses at such stands should be parked so that the exit gate comes just in front of the place where the Logo has been displayed. The handicapped are allowed to maintain their separate queue at such stands.

(c) The DTC has however no proposal to run special buses exclusively for the use of handicapped passengers.

EMIT services between Delhi and towns included in National Capital Region

1820. MISS SAROJ KHAPARDE: Will the Minister of TRANSPORT be pleased to state;

(a) whether Government are considering a proposal to start EMU services between Delhi and towns covered under the National Capital Region Schema;

(b) if so, what are the details thereof;

(c) by when the services are likely to be started; and

(d) what are the names of towns included in NCR and are likely to be connected with Delhi by this service?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (d) in Delhi, EMU services are running at present between Delhi/ New Delhi to Gaziabad and Palwal. There are no proposals to start EMU services to any other town in the vicinity of Delhi.

Vegetables and fruits contaminated with insecticides in Delhi

1821. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to a news item which published in the *Hindustan Times* of 1st November, 1985 that vegetables and fruits sold in Delhi are contaminated with insecticide residues and the level of contamination exceeds the tolerance limit prescribed by the World Health Organisation; and

(b) if so, what steps are being taken by Government to prevent the contamination?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI KRISHNA KUMAR): (a) The news item was published in Indian Express (not Hindustan Times) dated 1st November, 1985, referring to the study being carried out by Sri Venkateswara College of New Delhi on survey of insecticide residues in vegetable and fruit samples from Delhi markets. The college authorities have intimated that their study is still in progress.

(b) Does not arise.